

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF LEGEND ARTISTS
PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	LEGEND ARTISTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	27-04-2013
3.	Authority under which corporate debtor is incorporated / registered	RoC – Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900KA2013PTC068786
5.	Address of the registered office and principal office (if any) of corporate debtor	603/11A 19th Main 3rd Sector HSR Layout, Bangalore - 560102
6.	Date of closure of Insolvency Resolution Process	04-07-2024
7.	Liquidation commencement date of corporate debtor	05-07-2024 (Order received on: 09-07-2024)
8.	Name and registration number of the insolvency professional acting as liquidator	CA Prasad Dharap IBBI/IPA-001/IP-P00702/2017-2018/11228
9.	Address and e-mail of the liquidator, as registered with the Board	47, Prasad, Opp. Lendra Park, New Ramdaspath, Nagpur – 440 010 prasad.dharap65@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	47, Prasad, Opp. Lendra Park, New Ramdaspath, Nagpur – 440 010 cirp.lapl@gmail.com
11.	Last date for submission of claims	08-08-2024

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of liquidation of the **Legend Artists Private Limited** on 5th July 2024.

The stakeholders of Legend Artists Private Limited are hereby called upon to submit their claims with proof on or before 8th August 2024, to the liquidator at the address mentioned against Item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : CA Prasad Dharap
AFA : AA1/11228/02/191224/106639 (valid till: 19-12-2024)
Date and place: : 10th July 2024 and Nagpur

Siemens bags order for electrification of B'luru Metro phase 2



Bengaluru, NT Bureau: Siemens Limited, as part of a consortium along with Rail Vikas Nigam Limited, has secured an order worth Rs 766 crore from Bangalore Metro Rail Corporation Limited for electrification of Bengaluru Metro Phase 2 project contributing to sustainable public transport in the city, officials said on Wednesday.

Siemens Limited's share as part of the consortium is approximately Rs 558 crore, they said.

In a statement, Siemens Limited said it will design, engineer, install and commission rail electrification technologies as well as a digital solution

comprising Supervisory Control and Data Acquisition (SCADA) systems.

The project covers 30 stations spanning over 58 km connecting Bengaluru Airport terminal to Central Silk Board via KR Puram and two depots. With this order, Siemens is present in 11 out of 20 cities that have a Metro in India, it stated.

"The implementation of Phase 2 will significantly contribute to sustainable urban development in Bengaluru, catering to the requirements of commuters and Metro rail authorities," Gunjan Vakharia, Head of Mobility Business, Siemens Limited said.

Fake chocolates and beverages worth Rs 1 crore seized



Police Commissioner Dayananda inspects seized fake foreign company chocolates and food products by Economic offence wing during a press conference at CP Office, in Bengaluru on Wednesday. —Satish B

NT Correspondent
Bengaluru

Central Crime Branch (CCB) sleuths have busted a racket which involved chocolates and beverages of sub-standard quality be-

ing illegally imported from other countries and sold here at high prices. The chocolates also carried counterfeit stickers of Food Safety and Standards Authority of India (FSSAI) on them, the police said.

Based on credible in-

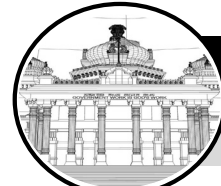
puts, a team from the Economic Offences of the CCB raided a warehouse in Narayanaswamy Layout in Kalasipalya Police Station limits and seized items worth Rs 1 crore from the place. The police said that several accused used to import chocolates, biscuits, beverages and other food items from a foreign country and used to store them at a warehouse.

These items were supplied to a few supermarkets and malls in Bengaluru by the accused after pasting fake FSSAI labels on them, the cops said.

BWSSB's phone-in programme on Friday

Bengaluru, NT Bureau: Bangalore Water Supply and Sewerage Board (BWSSB) will conduct a phone-in program on Friday from 9.30 am to 10.30 am, where chairman Ram Prasath Manohar will attend to consumer grievances.

Issues pertaining to water billing, manhole overflowing, meter reading and improper water supply will be addressed. Consumers can call the following numbers: 080-22945119 and 080-22229639.



THINGS TO DO
in
Bengaluru



MindFool India Tour - Vir Das

Vir Das is back home and ready to make India laugh with his MindFool India Tour! After conquering the global stage and winning hearts worldwide, Vir returns to his roots for a comedy tour you simply cannot miss.

When: 05 Jul 2024 - 27 Jul 2024
Where: Good Shepherd Auditorium: Bengaluru and 6 other venues

First Move by Abishek and Nirmal

Abishek and Nirmal are back with their crowd work show, this time with a brand new identity - First Move!

When: 19 Jul 2024 - 04 Aug 2024
Where: Good Shepherd Auditorium: Bengaluru

Tribute to Arijit Singh ft. Root 35 (From Hyderabad)

Root Three Five (35) exploded onto the live music scene after winning the Nxt Big Star competition in 2017. The Root 35 band blends soulful Indian and Western music and unique ideas.

When: 20 Jul 2024 at 9:00 PM
Where: Hard Rock Cafe, Whitefield

Resin beach workshop

Discover the art of crafting stunning resin masterpieces in soft teal and serene blues, reminiscent of tranquil seascapes.

When: Jul 1 2024 to 4 Aug 2024
Where: Art Beat

Shaam-e-sukhan - Live Ghazal and Sufi Music

Ruhaniyat presents Shaam-e-sukhan, an evening filled with Ghazal and Sufi Music Performance.

When: July 13, 6:30 pm
Where: Arkhoj, JP Nagar

Last ditch left-centre pact sinks far

Continued from P1

The leftist New Popular Front withdrew 130 candidates who were in third place in the second round, making those seats a straight fight between Ensemble and National Rally.

Ensemble returned the favour by pulling back 82 of their candidates, ensuring a clearer path for the New Popular Front candidates to defeat National Rally.

'Instability' foreseen
French Prime Minister and

Renaissance leader Gabriel Attal offered to quit but Macron asked him to stay on for 'stability'. However, the leftist Melanchon argued that it was Macron's "duty" to appoint a Prime Minister from the New Popular Front.

Moreover, the 2027 Presi-

dential elections loom large as the far right National Rally's Marine Le Pen is still one of the favourites. It is to be noted that there is an undercurrent of pro-far right politics in France as 10 million voters cast their ballot for the National Rally.

Ayesha Khanum chairperson of K'taka Media Academy



This is the first time that a woman journalist belonging to the minority community is occupying this post.

NT Correspondent
Bengaluru

The state government on Wednesday issued an order appointing veteran journalist Ayesha

Khanum as the president of Karnataka Media Academy. This is the first time that a woman journalist belonging to the minority community is occupying the post of the president at

Karnataka Media Academy. Veteran journalist Ayesha Khanum has worked as a reporter in the media for over 20 years during which she has worked under various media houses such as The Asian Age, Star News, Aaj Tak, Doordarshan. She also worked for Doordarshan and Chandana for 11 years as a reporter.

PUBLIC NOTICE

Notice is hereby given to public at large **Mr. SHIVAGANGADHARA A.**, Residing at No.46, Sri Baba Layout, Near Anupama School, Andrahalli, Vishwaneedam Post, Bangalore-560091. My client is willing to purchase the property by availing a loan with Piramal Housing Finance limited by the present property owner. Mr.G.VINOD, who as owned the property through Registered Release Deed document Number: 10028/2023-24, Dated: 24/01/2024, my client further states that any disputes his ownership or possession of the schedule property member of the public are hereby notified that if anyone having any adverse claim in respect of the said property hereby advised to place their claim with appropriate written evidences, please note that claims received without written evidence within 7 days from the date of publication of this notice there after will not be entertained.

SCHEDULE PROPERTY

ITEM No.1: All that piece and parcel of the property bearing Site No.26, 27, 28, 29, 41, 42, 43 and 44, Sy No.112, Katha No.112, Presently comes under the limits of BBMP Ward No.70, situated at LAGGERE village, yeshwanthapura hobli, Bangalore North Taluk, measuring East to west : Northern Side : 74.0 Feet or 21.336 mtr, Southern Side : 15.0 Feet or 4.572 mtr and North to South : Eastern side : 120.0 feet or 36.57 mtr, Western Side : 125.0 Feet or 38.1 mtr, in all Total 1280.30 sq mtr and Bounded on **East By:** Road, **West By:** K.Prabhavathi and G.Vinod's Property bearing Site Nos.90, 91 and 103, **North By:** Late.Vasudeva's Property Sy No.1121, Site No.1, **South By:** 30.0 Feet Main Road. If anyone finding the aforesaid document is hereby requested to handover the same to our office at the address mentioned hereunder.

HARISHA, S. Advocate
No.2,1st Floor Byranna Building, Bengaluru-562125.
Mobile No.9060950265

IN THE COURT OF THE PRINCIPAL CIVIL JUDGE AND JMFC AT HOSAKOTE

C. Misc. No.215/2024

BETWEEN: K.Srinivas, S/o Chikka Kempanna, aged above 45 years, R/at Ankonahalli Village, Subbele Hobli, Hosakote Taluk, Bangalore Rural District ...**PETITIONER**
AND: The Tahasildar, Hosakote Taluk, Hosakote ...**RESPONDENT**

GENERAL PUBLIC NOTICE
Whereas the petitioner have filed the above petition seeking the direction to the Tahasildar, Hosakote for issuance of death certificate of petitioner Father namely Sri. Chikka Kempanna S/o Korabi Bairappa who died on 05-12-1997 at above said address. The case is posted for the appearance for interested parties/publics on **31-7-2024** at 11:00 A.M. Hence interested parties are hereby required to appear either in person or through pleader properly instructed in this behalf on **31-07-2024** at 11:00 A.M before the Honble Principal Civil Judge and JMFC at Hosakote, Bangalore Rural Dist. Failing which the above case will be disposed in accordance with law.

Given under my hand and seal of the court on 05-07-2024.

By order of the court, Sheristader Civil Judge & JMFC, Hosakote.

ANITHA, S. Advocate
Hosakote Town-562114.

PUBLIC NOTICE

My client **S. Shashikala W/o P. Sanjeeva Murthy**, would like to inform general public that she has lost the original Registered Sale Deedbearing document No.630/2000-01, Stored in CD No. , in the office of sub registrar (SRO) Chikkabalaapuraregistered on 23/08/2000, for property bearing Site No. 2, House List No.123/1 and 123/2, Measuring 30 X 40 Feet, situated at patrena Halli Village, Kasabahobli, Chikkabalaapura Taluk, she lost the document on 09-07-2024 at near Bangalore Kengeri Bus Stop and the online complaint for loss of document was done through acknowledgment No.1138297/2024, finders please contact.

Smt.Yashaswini A C. Advocate,
1st Main Road, 1st Floor,
Kommaghatta Main Road,
Kengeri Sattalite town, Bangalore-60.
Mobile No: 8867788320



ಕರ್ನಾಟಕ ಸರ್ಕಾರ

ಕೃಷಿ ಇಲಾಖೆ

ಕೃಷಿ ಅಯುಕ್ತಾಲಯ, ನಂ.1, ಶೇಷಾದ್ರಿ ರಸ್ತೆ, ಬೆಂಗಳೂರು-560001

ಸಂಖ್ಯೆ: ಸಾಮಾನ್ಯ-ಎ-2/ಕೆ.ಸಿ.ಸಿ/ಕರ್ನಾಟಕ ವಾಹನ/ದಿ.ಎಂ/23-24/1317892 ದಿನಾಂಕ: 08.07.2024

ಟೆಂಡರ್-ಕಂ-ಬಲಿರಂಗ ಹರಾಜು ಪ್ರಕ್ರಿಯೆ

ಈ ಮೂಲಕ ಸಾರ್ವಜನಿಕರಿಗೆ ತಿಳಿಯಪಡಿಸುವುದೇನೆಂದರೆ ಕೃಷಿ ನಿರ್ದೇಶಕರು, ಶೇಷಾದ್ರಿ ರಸ್ತೆ, ಬೆಂಗಳೂರುರವರ ಕಛೇರಿಯ ಈ ಕೆಳಕಂಡ ವಾಹನಗಳನ್ನು ಪ್ರತ್ಯೇಕವಾಗಿ ಪಾಲಿ ರಾನ್ಪದ್ರಿ ಯಾವ ರೀತಿ ಇದೆಯೋ ಅದೇ ಸ್ಥಿತಿಯಲ್ಲಿ ವಿಲೇವಾರಿ ಮಾಡಲಾಗುವುದು. ಇಚ್ಛೆಯುಳ್ಳ ಸಾರ್ವಜನಿಕರು ಟೆಂಡರ್- ಕಂ-ಬಲಿರಂಗ ಹರಾಜಿನಲ್ಲಿ ಭಾಗವಹಿಸಬಹುದು.

ವಾಹನ ಸಂಖ್ಯೆ ಮತ್ತು ಮಾದರಿ : (1) KA-03-MB-902 (Toyota Qualis), 2) KA-01-G-5027 (Hyundai Accent), ವಿತ್ತಯದ ಮಾದರಿ: ಟೆಂಡರ್-ಕಂ-ಬಲಿರಂಗ ಹರಾಜು.

ಟೆಂಡರ್ ವಿತರಿಸುವ ಸ್ವೀಕರಿಸುವ ಸ್ಥಳ : ಅಧೀಕ್ಷಕರು, ಸಾಮಾನ್ಯ ವಿಭಾಗ, ಕೃಷಿ ಅಯುಕ್ತಾಲಯ, ಬೆಂಗಳೂರು, ಟೆಂಡರ್ ನಮೂನೆಗಳನ್ನು ದಿನಾಂಕ.15.07.2024ರ ಅಪರಾಹ್ನ 3.00 ಗಂಟೆಯವರೆಗೆ ಪಡೆಯಬಹುದು ಹಾಗೂ ಅರ್ಜಿಗಳನ್ನು ಅದೇ ದಿನ ಸಂಜೆ 5.00 ಗಂಟೆಯವರೆಗೆ ಸಲ್ಲಿಸಬಹುದು. ಬಲಿರಂಗ ಹರಾಜಿನ ಪ್ರಕ್ರಿಯೆ ದಿನಾಂಕ ಮತ್ತು ಸಮಯ: ದಿನಾಂಕ.18.07.2024ರ ಅಪರಾಹ್ನ 12.00 ಗಂಟೆಗೆ. ತದನಂತರ ಟೆಂಡರ್ ಲಕೋಟೆಯನ್ನು ತೆರೆಯಲಾಗುವುದು. ಇ.ಎಂ.ಡಿ ಕೆಎಸೆ ರೂ.5,000.00 (ಪ್ರತಿ ವಾಹನಕ್ಕೆ), ಬಲಿರಂಗ ಹರಾಜು ಮಾಡುವ ಸ್ಥಳ : ಕೃಷಿ ಅಯುಕ್ತಾಲಯ, ಶೇಷಾದ್ರಿ ರಸ್ತೆ, ಬೆಂಗಳೂರು.ಹೆಚ್ಚಿನ ಮಾಹಿತಿಗಾಗಿ ಅಧೀಕ್ಷಕರು, ಸಾಮಾನ್ಯ ವಿಭಾಗ, ಕೃಷಿ ಅಯುಕ್ತಾಲಯ, ಶೇಷಾದ್ರಿ ರಸ್ತೆ, ಬೆಂಗಳೂರು ಇವರ ದೂರವಾಣಿ ಸಂಖ್ಯೆ: 080-22074158ನ್ನು ಸಂಪರ್ಕಿಸಬಹುದು.

ವಾಹನಂ/ಎ.ಪ್ರ.859/ಸಂಖ್ಯೆ:ಸ/2024-25

CHANGE OF NAME

I, ILYAS AHMED, D.O.B:

10.04.1966, S/o. Abdul Sattar, Residing at Old No. 18, New No. 11, KHB Main Road, 3rd Main, 1st Cross, R.T. Nagar Post, Kaveri Nagar, Bengaluru-560032, have changed my name to **ELYS AHMED**, vide affidavit dated: 10.07.2024 before notary **GANGARAJU B.N.**, Bengaluru.

CHANGE OF NAME

I, SUNITHA P. Residing at Shoba HRC Pristine Front Gate Wings 2, Flat No. 2041, 4th Floor, Amurath Halli, Bengaluru-560064, have changed my name to **D SUNITHA**, vide affidavit dated: 10.07.2024 before notary **LEELA**, Bengaluru.

CHANGE OF NAME

I, SWAROOP KAMATGI,

S/o. Gurulingappa Kamatgi and Residing at No.041, D - Block, DS Max Signature LKR Nagar, Devinagar, Lottegollahalli, Bengaluru 560094. Karnataka, India, have changed my name to **SWAROOP GURULINGAPPA KAMATGI** vide affidavit dated: 10.07.2024 before B V Nagabhushana, Bengaluru.

CHANGE OF NAME

I, GHANSHAHEED IMAMSAB ADKINKAL, S/o. Imam Sab Adkinkal and Residing at Masjid E Moainiya, 1st Main, 4th Cross, Subedarpalya, Bangalore 560022. Karnataka, India, have changed my name to **GHANA SHAHID** vide affidavit dated: 08.07.2024 before B V Nagabhushana, Bengaluru.

CHANGE OF NAME

I, SAVITHRAMMA HANUMANTAPURA BATTIPATI, W/o. Pradeep Kumar Khambampati and Residing at No.331/10, Shree Abode, 23rd Main, Ayodya Nagar, J P Nagar 5th Phase, Bangalore 560078. Karnataka, India, have changed my name to **SAVITHRI KHAMBAMPATI** vide affidavit dated: 08.07.2024 before B V Nagabhushana, Bengaluru.

CHANGE OF NAME

I, PADMA BAI BATCHU,

Residing at No. G35, D Block, Sumadhura nantham, Opp Manipal, County Resort, Singasandra, Bengaluru-560068, have changed my name to **PADMA BAI BATCH**, vide affidavit dated: 10.07.2024 before notary **GANGARAJU B.N.**, Bengaluru.

VONDARAGUPPE BRANCH

Regional Office: Mandya 1st Floor, Makam Towers, 2nd Main, Vivekananda Road, Ashok Nagar, Mandya-571401, India. Tel : 91 (832)-220577, Web : www.bankofbaroda.in

GOLD AUCTION SALE NOTICE

The under mentioned person is hereby informed that they have failed to pay off the liability in the loan accounts. Notices sent to them by Registered Post have been delivered and acknowledged by them. They are therefore requested to pay off the liability and other charges and redeem the pledged gold ornaments securities on or before **16.08.2024** failing which the said securities will be sold by the Bank in public auction at the cost of the borrower at the Bank's premises at **10.00 AM on 17.08.2024** or any other convenient date without further notice, at the absolute discretion of the Bank.

Sl. No.	Borrower Name & Address	A/c. No.	Gross Weight grms.	Net Weight grms.	Outstanding Balance as on 25.06.2024
1.	Hemanth Kumar	11760600011516	5.8	5.0	Rs. 20,171/-
2.	Siddaraju	11760600016404	13.40	11.30	Rs. 50,509/-
3.	Siddaraju	11760600015033	20.00	13.00	Rs. 54,597/-
4.	Sadath Ali Khan Ghori	11760600015561	9.00	6.00	Rs. 21,187/-
5.	Sadath Ali Khan Ghori	11760600015562	19.00	12.00	Rs. 50,848/-
6.	Sadath Ali Khan Ghori	11760600015565	27	24.50	Rs. 1,02,754/-

Date: 10.07.2024
Place: Vondaraguppe
Sd/- Authorized Officer
Bank of Baroda

FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF LEGEND ARTISTS PRIVATE LIMITED

SR No	PARTICULARS	DETAILS
1.	Name of corporate debtor	LEGEND ARTISTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	27-04-2013
3.	Authority under which corporate debtor is incorporated / registered	RoC - Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900KA2013PT0068796
5.	Address of the registered office and principal office (if any) of corporate debtor	603/11A 19th Main 3rd Sector HSR Layout, Bangalore - 560102
6.	Date of closure of Insolvency Resolution Process	04-07-2024
7.	Liquidation commencement date of corporate debtor	05-07-2024 (Order received on: 09-07-2024)
8.	Name and registration number of the insolvency professional acting as liquidator	CA Prasad Dharap (IBBI/IPA-001/IP-P00702/2017-2018/11228)
9.	Address and e-mail of the liquidator, as registered with the Board	47, Prasad, Opp. Lendra Park, New Ramdaspath, Nagpur - 440 010 prasad.dharap65@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	47, Prasad, Opp. Lendra Park, New Ramdaspath, Nagpur - 440 010 cmlapal@gmail.com
11.	Last date for submission of claims	08-08-2024

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of liquidation of the **Legend Artists Private Limited** on 5th July 2024. The stakeholders of Legend Artists Private Limited are hereby called upon to submit their claims with proof on or before 8th August 2024, to the liquidator at the address mentioned against Item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator
AFA
(valid till: 19-12-2024)
Date and place

: CA Prasad Dharap
: AA1/11228/02/191224/106639
: 10th July 2024 and Nagpur

ಕರ್ನಾಟಕ ಸರ್ಕಾರ

ವಾರ್ತಾ ಹಾಗೂ ಸಾರ್ವಜನಿಕ ಸಂಪರ್ಕ ಇಲಾಖೆ

17, "ವಾರ್ತಾಸೌಧ", ಭಗವಾನ್ ಮಹಾದೇವ ರಸ್ತೆ, ಬೆಂಗಳೂರು 560 001, ದೂರವಾಣಿ : 080 22028110

ಸಂ: ವಾಸಾಸಂಇ/ಪ್ರಸಾ/ಜ.ಮಾ.ರ.ವಾಸಾ/2024-25/3988 ದಿನಾಂಕ: 09.07.2024

ಪ್ರಕಟಣೆ

ಇಲಾಖೆಯಿಂದ ಪ್ರಕಟಗೊಳ್ಳುವ "ವಾರ್ತಾ ಕಸಬತ್" ಕನ್ನಡ ಮಾಸಿಕದ 35,600 ಪ್ರತಿಗಳನ್ನು ಮತ್ತು "ವಾರ್ತಾ ಆಫ್ ಕರ್ನಾಟಕ" ಅಂಗ್ಲ ಮಾಸಿಕದ 1,200 ಪ್ರತಿಗಳನ್ನು 2024 ರ ಆಗಸ್ಟ್ ಮಾಹೆಯಿಂದ 2025 ರ ಜುಲೈ ಮಾಹೆಯವರೆಗೆ ಪ್ರತಿ ತಿಂಗಳ ಚಂದಾದಾರರಿಗೆ ಅಂಚೆ ಮೂಲಕ ಕಳುಹಿಸಲು, ಪ್ರತಿಗಳನ್ನು ಅಂಚೆ ಇಲಾಖೆಯ ಬಂಡಲ್ ಮಾಡಿ ತಲುಪಿಸಲು ಸಾಗಾಣಿಕೆ, ಕೂಲಿ, ಪರಿಕರಗಳ ವೆಚ್ಚ ರವಾನೆ ವೆಚ್ಚ ತೆರಿಗೆಗಳು ಸೇರಿದಂತೆ ತಗುಲಿರುವ ಎಲ್ಲಾ ವೆಚ್ಚವನ್ನು ಭರಿಸುವ ಸಂಬಂಧ ಆಹ್ವಾನಿತರಾದವರಿಗೆ ಟೆಂಡರ್ ಆಹ್ವಾನಿಸಲಾಗಿದೆ.

ಟೆಂಡರ್ ನಮೂನೆಯನ್ನು ದಿನಾಂಕ: 11-07-2024 ರಿಂದ 16-07-2024 ಸಂಜೆ 4.00 ಗಂಟೆ ವರೆಗೆ ಅಯುಕ್ತರು ವಾರ್ತಾ ಸಾರ್ವಜನಿಕ ಸಂಪರ್ಕ ಇಲಾಖೆ ಇವರ ವೆಬ್‌ಸೈಟ್ ರಾಷ್ಟ್ರೀಕೃತ ಬ್ಯಾಂಕಿನಿಂದ ಪಡೆದು ರೂ. 100/- ಗಳ ಡಿ.ಡಿ.ಸಲ್ಲಿಸಿ ದಂಚೆ ನಿರ್ದೇಶಕರು (ಪ್ರಕಟಣೆ) ಇವರಿಂದ ಕಛೇರಿ ವೇಳೆಯಲ್ಲಿ ಪಡೆಯಬಹುದು.

ಭರ್ತಿ ಮಾಡಿದ ಟೆಂಡರ್ ಫಾರಂನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ: 18-07-2024 ಸಂಜೆ 4.00 ಗಂಟೆ. ಸಾಧ್ಯವಾದಲ್ಲಿ ಟೆಂಡರ್ ಲಕೋಟೆಯನ್ನು ಅಂಚೆ ಸಂಜೆ 4.30 ಕ್ಕೆ ತೆರೆಯಲಾಗುವುದು. ಟೆಂಡರ್‌ನ ಪರತ್ತು ಮತ್ತು ನಿಬಂಧನೆಗಳು ಹಾಗೂ ವೆಚ್ಚ ವಿವರಗಳನ್ನು ಪ್ರಕಟಣಾ ಶಾಖೆಯ ದಂಚೆ ನಿರ್ದೇಶಕರಿಂದ ಪಡೆಯಬಹುದು.

ಸಹ/-
(ಹೇಮಂತ್ ಎಂ. ನಿಂಬಾಳಕರ್, ಜಿ.ಪಿ.ಎಸ್)
ಅಯುಕ್ತರು

DIPR/CP/869/Zen/2024-25

PUBLIC NOTICE

Notice is hereby given to public at large **Mr. PRADEEP .N.**, Residing at No.166, 1st Floor, 5th Cross, 17th Main Road, Freedom Fighter Layout, Laggere, Peenya Small Industries, Bangalore-560058. My client is willing to purchase the property by availing a loan with Piramal Housing Finance limited by the present property owner. Mrs.USHA.N, who as owned the property through Registered Absolute Sale Deed document Number.01331/2018-20, Dated:14-05-2018, and Rectification Deed Document No.02802/2024-25, Dated:20/06/2024, my client further states that if anyone having any adverse claim in respect of the said property hereby advised to place their claim with appropriate written evidences, please note that claims received without written evidence within 7days from the date of publication of this notice there after will not be entertained.

SCHEDULE PROPERTY : All that piece and parcel of the Property bearing Northern Portion of Site No.23, Assessment No.74, Previously comes under the limits of Basarahalli Town Municipal Ward No.30. Presently comes under the limits of BBMP Ward No.69, Muneswara Layout, situated at LAGGERE village, yeshwanthapura hobli, Bangalore North Taluk, measuring East to west : 40.0 Feet, and North to South : 15.0 Feet in all Total 600 sq ft and Bounded on East By: Others Property, **West By:** Road, **North By:** Others Property, **South By:** Remaining Southern Portion of Same Site No.23. If anyone finding the aforesaid document is hereby requested to handover the same to our office at the address mentioned hereunder.

HARISHA, S. Advocate
No.2,1st Floor Byranna Building, Bengaluru-562125.
Mobile No.9060950265

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CONTACT

Contact: Bengaluru:
Chandrashekhara Aski | 9945425525
Wazeer | 9980092235
NIK Patil | 9740809407
Mysore | 9036419015

Tel: 080-29901110

